

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 346

TO BE ANSWERED ON THE 30TH NOVEMBER, 2021/ AGRAHAYANA 9, 1943 (SAKA)

IMPERSONATING VOICES OF JUDGES

346. SHRI A.K.P. CHINRAJ:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Delhi Police has received any representation or complaint from Supreme Court Registrar Office in relation to impersonating voices of judges, if so, the details thereof;

(b) whether any First Information Report (FIR) or complaint has been registered in Tilak Marg Police Station in relation³⁺⁶ to impersonating voices of judges; and

(c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)

(a): Delhi Police has reported that no such complaint has been received from Supreme Court Registrar during the years 2017 to 2021 (upto 21.11.2021).

(b) and (c): Delhi Police has reported that no complaint/FIR has been registered in Tilak Marg Police Station during the years 2017 to 2021 (upto 21.11.2021) in relation to impersonating voices of judges.
